

### Setting up of a Customs Office at Hyderabad Airport

646. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to set up a customs office at Hyderabad airport to facilitate quick customs clearance of large consignments of poultry products, vegetables, etc. exported to Middle East by international flights from Hyderabad;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). A Customs office already exists at Hyderabad airport, from where all export goods including goods for export to Middle East, are cleared.

(c) Does not arise.

### Lion Population

647. PHULRENU GUHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of lions in the country both in Zoos and also in the forests;

(b) whether Lion population in India is facing extinction; and

(c) if so, the steps taken to increase their population ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI Z.R. ANSARI) : (a) 471 lions have been reported in the forests and zoos in India in 1985

(b) No, Sir.

(c) Does not arise.

### Wasteland Development

648. PROF. NARAIN CHAND PARASHAR:  
SHRI AMARSINH RATHAWA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the exact area of land reclaimed under wasteland development programme during the years 1985-86, 1986-87 and the targets for the remaining years of the Seventh Five Year Plan; separately for each year for each State; and

(b) the type of trees that are being planted on wasteland?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) A Statement is given below indicating the area of land reclaimed in 1985-86 for each State.

(b) Broadly the type of trees planted are those that could survive and grow in the local ecological conditions, species that fulfil the needs of the rural community in respect of small timber, fuelwood, fodder and fruit are selected for planting. In general the policy is to plant fast growing indigenous species.

### STATEMENT

#### *Land Reclaimed by Afforestation*

Area in '000Ha.

S. No.	State/U.T	Achievements		Target
		1985-86	1986-87	1987-88
1.	Andhra Pradesh	157.80	143.71	180.00

S. No.	State/U.T	Achievements		Target 1987-88
		1985-86	1986-87	
2.	Assam	19.80	31.28	35.00
3.	Bihar	76.15	135.55	180.00
4.	Gujarat	124.85	113.55	150.00
5.	Haryana	46.85	37.08	50.00
6.	Himachal Pradesh	33.60	33.56	37.50
7.	Jammu & Kashmir	23.35	28.53	35.00
8.	Karnataka	127.30	115.84	160.00
9.	Kerala	58.30	75.96	90.00
10.	Madhya Pradesh	175.05	196.00	250.00
11.	Maharashtra	108.25	119.09	160.00
12.	Manipur	6.25	7.44	10.00
13.	Meghalaya	6.55	7.90	10.00
14.	Nagaland	13.45	27.18	30.00
15.	Orissa	96.50	116.34	145.00
16.	Punjab	29.50	28.38	35.00
17.	Rajasthan	47.90	67.05	87.50
18.	Sikkim	4.10	5.75	7.50
19.	Tamil Nadu	60.75	99.06	160.00
20.	Tripura	10.00	13.15	17.50
22.	West Bengal	55.75	70.80	90.00
23.	A & N Islands	4.75	6.12	6.50
24.	Arunachal Pradesh	5.15	6.25	6.25
25.	Chandigarh	0.076	0.10	0.250
26.	Dadra & Nagar Haveli	1.55	1.76	2.00

S. No.	State/U.T	Achievements		Target 1987-88
		1985-86	1986-87	
27.	Delhi	1.25	3.15	8.20
28.	Goa, Daman, Diu	2.25	3.40	5.00
29.	Lakshadweep	0.0125	0.01	0.015
30.	Mizoram	35.00	23.90	36.75
31.	Pondicherry	0.55	0.65	0.535
Total:		1514.538	1761.87	2300.00

Some of the States have been reporting only the number of trees planted in lakhs. The area reclaimed in such cases is worked out on notional performance yard-stick at 2000 seedlings per hectare.

#### **Interest Rebate on Loans Given to Foreign Exchange Earning Hotels**

649. SHRI D.B. PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Industrial Development Bank of India (IDBI) and other financial institutions have decided to extend interest rebate on loans given to foreign exchange earning hotels;

(b) if so, the extent of interest rebate and original rate of interest;

(c) how does this rate of interest and rebate thereon compare with rate of interest on loans to agriculturist and small scale industry ; and

(d) the quantum of the rebate of interest given in 1986-87 and estimated quantum for the years 1987-88, 1988-89 and 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Industrial Development Bank of India has reported that the scheme of interest

rebate on loans has been extended to hotels earning foreign exchange. Under this scheme interest rebate to the extent of 1/5th of the interest payments on rupee loans, provided by the institutions, can be granted subject to fulfilment of prescribed norms regarding foreign exchange earnings. The rate of interest of the institutions for projects depends upon the location of the unit as well as purpose of loan; the basic lending rate being 11% per annum. The scheme envisages that the floor rate of interest, after allowing interest rebate would not be less than 10% per annum. As far as loans to agriculturists and small scale industry are concerned, these are covered under the priority sector advances of banks for which suitable concessional terms in the norms for security, margin money, etc. have been provided. Rates of interest on term loans for agriculturists and SSI units are given in the Statement given below.

(d) Industrial Development Bank of India has reported that it has not sanctioned any financial assistance to hotel projects after the scheme came into force w.e.f. 24th March, 1987. The quantum of interest rebate, in future years, would depend on the quantum of